

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO-903

ANSWERED ON- 29/11/2024

INDIAN WORKERS IN ISRAEL

903. SHRI SUDAMA PRASAD

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether the Government has received any requests from the workers who had been sent to Israel with the Government acting as an intermediary and are wishing to come back because of the nature of work promised and conflict;

(b) if so, the details thereof;

(c) whether the Government has taken any steps to bring back these workers from Israel who wish to come back; and

(d) whether the Government has taken actions on the complaints received from the workers against the contractors for not placing them in the jobs they were ensured, if so, the details thereof along with the details of action taken against the contractor thereon?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a to c) No such request has been received by the Government.

However, around 220 Indian workers, from among approximately 12,000 workers, who arrived in Israel under both bilateral agreement and private channels, have returned to India, primarily due to skill mismatch and language barriers.

(d) Some workers had reached out with their grievances, for not being placed in the jobs that they were assured. This was taken up with the relevant authorities in Israel who have resolved the matter.
